

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:654

ANSWERED ON:02.12.2015

Waste Management

Ahlawat Smt. Santosh;Kesineni Shri Srinivas;Kishore Shri Kaushal;Lokhande Shri Sadashiv Kisan;Mishra Shri Bhairon Prasad;Pradhan Shri Nagendra Kumar;Rao (Avnithi) Shri Muthamsetti Srinivasa;Saraswati Shri Sumedhanand;Singh Shri Ravneet;Udasi Shri Shivkumar Chanabasappa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether management of sewerage, solid waste and garbage are becoming the major issues of concern in urban areas in the country and if so, the details thereof and the reasons therefor;
- (b) whether the Government has prescribed any mechanism to States for collection, transportation, processing, treatment and disposal of solid waste, garbage and sewerage in a scientific and hygienic manner;
- (c) if so, the details thereof and the reaction of the States thereto and if not, the reasons therefor along with the manner in which Government proposes to handle these issues;
- (d) the details of requests for financial or otherwise received by the Government from various States during the last three years and current year for handling the above issues, State-wise;
- (e) the details of assistance financial or otherwise provided during the above period, city, year and State-wise; and
- (f) whether the Government proposes to adapt the Japanese model of burning solid waste without environmental consequences and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a): Yes, Madam.

Due to rapid urbanization in India, the need to develop infrastructure facilities for sewerage, solid waste and garbage management in urban areas are becoming major challenge to the States/ULBs.

(b) & (c): Government of India has launched "Swachh Bharat Mission" (SBM) on 2nd October, 2014, "Atal Mission for Rejuvenation and Urban Transformation (AMRUT)" and "Smart City Mission" on 25th June, 2015. The SBM provides to make the country clean by 2nd October, 2019 from the point of view of Solid Waste Management whereas the other Missions require the State Government to set up new sewage treatment plants as per their requirement. In addition, Ministry of Urban Development supplements the efforts of State Governments/Urban Local Bodies (ULBs) for efficient sewage, waste and garbage management by issuing guidelines/advisories/Manuals from time to time.

(d) & (e): The request from states including North East (NE) region for financial assistance for handling the above issues have been received during the last three years and current year. The details thereof (State-wise and Cities) are Annexure – I & II respectively.

(f): State Governments may adopt any feasible waste processing technology including waste to energy for the efficient management of solid waste under SMB. However, suitable pollution preventive measures may be adopted by the implementing agency while designing the processing plants, with due statutory clearances from the respective State Pollution Control Boards/Pollution Control Committees.
